

of National Commission for Protection of Child Rights (NCPCR) have been included in their teacher training modules.

Funds for specially-abled children

1801. SHRI KAPIL SIBAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that an announcement was made to provide Special Scholarship for specially-abled children in Mann Ki Baat dated 4th November, 2014, if so, details of the compliance in terms of number of State/UT-wise number of beneficiaries, month-wise amount disbursed, during the last two years; and

(b) whether it was also announced that additional funds will be given to Kendriya Vidyalayas and Central Universities to erect special infrastructure for the specially-abled children, if so, details of the compliance in terms of number of State/UT-wise number of beneficiaries, month-wise amount disbursed, during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) In Mann Ki Baat Programme dated 2nd November 2014, mention was made about special scholarship for the specially abled children to pursue technical education as well as for having special infrastructure for them in Kendriya Vidyalayas and Central Universities. The Scholarship Scheme for Differently Abled Students (Saksham Scheme) was launched on 11th November, 2014 by the All India Council for Technical Education (AICTE) to provide financial assistance and encourage the differently abled students across India for taking Technical Education at Degree and Diploma levels in order to empower them with the knowledge, skills and self-confidence necessary to participate fully and effectively in the development process of Nationbuilding. There are one thousand scholarships per annum. The scheme provides upto ₹ 30,000 or the actual tuition fees paid, whichever is less, as scholarship and an allowance of ₹ 2000 per month for 10 months in a year until the duration of the course. A student with disabilities whose family income is less than ₹ 6 Lakh per annum is eligible for award of scholarship. The details of number of beneficiaries during 2014-15 and 2015-16 as well as month-wise amount disbursed during these two years is given in the Statement (*See* below).

Funds are provided to Kendriya Vidyalaya Sangathan and Central Universities for meeting the expenditure on account of creation of capital assets and general development.

Statement

Details of number of beneficiaries during 2014-15 and 2015-16 along with month-wise amount disbursed during these two years

A. State/UT-wise number of beneficiaries during 2014-15 and 2015-16

Year	Name of the State/UT	No. of Scholarships
2014-15	Jharkhand	1
	Karnataka	22
	Madhya Pradesh	1
	Maharashtra	1
	Odisha	4
	Tamil Nadu	2
	Uttar Pradesh	1
	West Bengal	2
TOTAL		34
2015-16	Andhra Pradesh	1
	Bihar	1
	Chhattisgarh	2
	Jharkhand	1
	Kerala	2
	Maharashtra	1
	Tamil Nadu	1
	Telangana	1
	West Bengal	2
TOTAL		12

B. Month-wise amount disbursed during 2014-15 and 2015-16

Year	Month	Amount (in ₹)
2014-15	November, 2014	76626
	January, 2015	1006426
2015-16	March, 2016	425650
TOTAL		1508702